

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**

**Petition No. 113/2006**

**In the matter of**

Adoption of tariff in respect of 2000 MW Thermal Power station proposed to be established by ISN International Company Pvt. Limited at District Sidhi, Madhya Pradesh.

**And in the matter of**

ISN International Company Pvt. Limited, Port Louis, Mauritius... **Petitioner**

Vs

1. Ajmer Vidyut Vitaran Nigam Ltd., Ajmer
  2. Jaipur Vidyut Vitaran Nigam Ltd, Jaipur
  3. Jodhpur Vidyut Vitaran Nigam Ltd, Jodhpur
  4. M.P. Power Trading Company Limited, Jabalpur
- . Respondents**

**Following were present:**

1. Shri R. K. Mehta, Advocate, ISNI
2. Ms. Roma Malkani, ISNI
3. Shri R.K. Jain, ISNI

**ORDER  
(DATE OF HEARING: 25.1.2007)**

Heard Shri R. K. Mehta for the petitioner. None has appeared on behalf of the respondents. Issue fresh notice. At the request of the petitioner, adjourned to 2.2.2007 at 3.30 P.M. The petitioner has undertaken to inform the respondents of the next date of hearing, for which confirmation shall be filed by 29.1.2007. Meanwhile, the respondents may file their reply to petition, copy of which is stated to have been served on them by the petitioner.

sd-/  
**(BHANU BHUSHAN)**  
**MEMBER**  
**New Delhi, dated the 25<sup>th</sup> January 2007**

sd-/  
**(ASHOK BASU)**  
**CHAIRPERSON**